

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 205 of 2013

Dated: 18th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

M/s Sathavahana Ispat Ltd.

... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Bench did not assemble today.

Post these Appeals for hearing on **11th March, 2016.**

Court Master

sh/pr